IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH ON THE DAY OF Monday THE 17th Day Of March 2025 COURT HALL NO .16 SITTING AT PRINCIPAL BENCH BENGALURU at 02:30PM BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

MATTERS PERTAIN TO KALABURAGI

ORDERS

1 WP 201961/2023 (MV,) **REG: NON FILING** OF FURTHER COMPLIANCE REPORT V/O DTD: 25.2.2025 2) COMPLIANCE REPORT RECEIVED FROM THE SENIOR DIRECTOR IT NATIONAL **INFORMATICS** CENTRE NIC, PUNE (TO CONSIDER THE PROGRESS IN THE PILOT PROJECTS AS ALSO TO CONSIDER THE FINALISATION OF PROGRESS) (LETTER DTD 9.12.2024 RECEIVED FROM THE UNDER SECRETARY, DPAR

E-ADMINISTRATION

IS K/B) (DATE)

PET: THE DIVISIONAL RES: RAMU @ RAMESH MANAGER UNITED INDIA AND ORS AND OTHERS MOHD ABDUL QUAYUM

HCGP

HEARING - INTERLOCUTORY APPLN

COURT HALL NO :10

WP 201043/2022
REG:I.A.1/2025
FOR MODIFICATION
OF THE ORDER
DATED 28.07.2023
FILED BY THE
ADVT. FOR R4
(DATE)

(CS, DAS) PET: DR M K QURESHI AND OTHERS SUDARSHAN M RES: PRINCIPAL SECRETARY AND OTHERS

HCGP FOR R1 AND R2 (MA NOT FILED) HEMA L K ADVT. FOR R3 KRUPASAGAR PATIL FOR R4 (VK FILED) RATNA N SHIVAYOGIMATH ADVT. FOR R4 (VK FILED)

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